

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GLOBAL HOUSEWARE LIMITED Date of Commencement of Liquidation: 19-12-2018; List of Stakeholders as on Date: 31-01-2022; Name of IP: Mr. Vijender Sharma; Process Number: 1; Last 5 digit of registration number: 10022

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				9377272				NA
3	Secured financial creditors	5	555643663	5	553176504		2467159		Annexure 3
4	Unsecured financial creditors	17	141545346	17	141191658.17		353688		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	4	2470341	3	893574		713201		Annexure 6
7	Operational creditors (Government Dues)	2	16328864	2	12904282		3424582		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	58109425.52	8	54964756		2861469.52		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1637949	1	1465870		172079		Annexure 9
Total		37	775735588.52	36	773973916.17		9992178.52	0	